

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).202/1995

IN RE : T.N. GODAVARMAN THIRUMULPAD

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

INTERLOCUTORY APPLICATION FOR 19.02.2026 "ONLY" [1] I.A. NOS. 36663 & 36731 OF 2026 [Application for Directions and Intervention on behalf of 'Shree Ram Tewari' filed by Mr. K.V. Vijayakumar, Advocate] IN RE : SHREE RAM TEWARI AND [2] IN RE: CHANDAKA ECO-SENSITIVE ZONE, ODISHA I.A. NO. 108587 OF 2024 [Application for Impleadment on behalf of 'Kanak Foundation' filed by Mr. Sudarsh Menon, Advocate] WITH I.A. NO. 108243 OF 2024 [Application for Directions on behalf of 'Kanak Foundation' filed by Mr. Sudarsh Menon, Advocate] IN RE : KANAK FOUNDATION AND [3] IN RE : SUKHNA LAKE I.A. NOS. 99457 AND 99462 OF 2024 [Applications for Intervention and Clarifications filed by Ms. Shalini Kaul, Advocate] IN RE : SUMITRA NEGI & ORS. WITH I.A. NO. 211469 OF 2024 [Applications for Intervention filed by Mr. Tarun Gupta, Advocate in I.A. 99457/2024] WITH I.A. NO. 303990 OF 2025 [Applications for Directions filed by Mr. Tarun Gupta, Advocate in I.A. 99457/2024] WITH I.A. NO. 256515 OF 2024 [Applications for permission to place Additional documents on record filed by Mr. Tarun Gupta, Advocate in I.A. 211469/2024] IN RE : LIEUTENANT GENERAL SARVJIT SINGH CHAHAL (RETD.) & ORS. AND [3(a)] I.A. NO. 263809 OF 2023 [Application for Intervention] WITH I.A. NOS. 263810, 263811 AND 263812 OF 2023 [Applications seeking permission to file application for Directions, Directions and Exemption from filing O.T.] AND I.A. NO. 92980 OF 2024 [Applications for placing on record Additional Documents in I.A. No. 263809/2023 filed by Dr. Surender Singh Hooda, Advocate for the Applicant] AND I.A. NO. 141598 OF 2024 [Applications for placing on record Additional Documents in I.A. No. 263809/2023 filed by Mr. Dinesh C. Pandey, Advocate for the Applicant No. 2] AND I.A. NO. 241402 OF 2025 (Application for issuance of necessary directions to comply with the order dated 19.03.2025 as well as order dated 16.04.2025 passed in SLP(C)No. 26642 of 2024) IN RE : ANUJ KAUSHAL & ANR. IN RE : SUKHNA LAKE AND [ 4 ] I.A. NO. 285881 OF 2024 (Application for Impleadment as Co-petitioners filed by Mr. Arun K. Sinha, Advocate) WITH I.A. NOS. 285829 & 285830 OF 2024 (Applications for Directions and Exemption from filing O.T. filed by Mr. Arun K. Sinha, Advocate) AND I.A. NO. 300603 OF 2024 (Application seeking Impleadment of the owner of the Land as Party Respondent filed by Mr. Arun K. Sinha, Advocate) IN RE : UDIT NARAYAN SONAKIYA & ANR. AND [5] I. A. NO. 88067 OF 2025 [Application for Clarification of order dated 24.10.2025 filed by Ms. Sugandha Anand, Advocate] IN RE : THE STATE OF HIMACHAL PRADESH

WITH I. A. NO. 120608 OF 2025 [Application seeking permission to filed application for Clarification & Modification of order dated 24.10.2025 filed by Mr. Ajit Sharma, Advocate] WITH I. A. NOS. 110655 & 110660 OF 2025 [Applications for Clarification & Modification of order dated 24.10.2025 and Exemption from filing O.T. filed by Mr. Ajit Sharma, Advocate] WITH I. A. NO. 232603 OF 2025 [Application for seeking permission to file an application to bring additional documents on record filed by Mr. Ajit Sharma, Advocate] IN RE : M/S. GOLDSTONE CRUSHING COMPANY IN I. A. NOS. 157777 AND 157782 OF 2023 (Disposed of vide orde dated 24.10.2024) [Applications For Impleadment And Directions] IN RE : PRADEEP IN RE : MINING WITHIN 10 KMS WETLAND AND [5 (a)] CONTEMPT PETITION (C) DIARY NO. 69327 OF 2025 WITH I.A. NO. 3451 OF 2026 (Exemption from filing O.T.) IN I. A. NOS. 157777 AND 157782 OF 2023 (Disposed of vide order dated 24.10.2024) IN W.P. (C) NO. 202 OF 1995 AND [6] I. A. NOS. 138323 & 138324 OF 2025 [Applications for Intervention & Directions on behalf of 'K.B. Belliappa & Ors.' filed by Ms. Shibani Ghosh, Advocate] WITH I.A. NO. 6948 OF 2026 (CEC REPORT NO. 01/2026 IN I.A. NO. 138323/2025) IN RE : K.B. BELLIAPPA & ORS. AND [7] I.A. NOS. 152735, 152736 & 152737 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : M/S. SHIVA GANGA STONE CRUSHING INDUSTRIES AND [7 (a)] I.A. NOS. 152741, 152742 & 152743 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : M/S. JANDIPEER ENTERPRISES HIREWADATTI AND [7 (b)] I.A. NOS. 152803, 152804 & 152805 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : SRI ADISHAKTI STONE CRUSHER AND [7 (c)] I.A. NOS. 152806, 152807 & 152808 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : M/S. SRI VENKATESHWAR INDUSTRIES AND [7 (d)] I.A. NOS. 152871, 152872 & 152874 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : SHRI GAGANDEEP STONE CRUSHER INDUSTRIES AND [7 (e)] I.A. NOS. 152877, 152878 & 152879 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : M/S. SHRI DEVI STONE CRUSHER INDUSTRIES AND [7 (f)] I.A. NOS. 152881, 152882 & 152884 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : M/S. S.R. BALLARY & CO. AND [7 (g)] I.A. NOS. 152984, 152985 & 152986 OF 2025 [Applications for Intervention, Directions and Grant of Interim relief filed by Mr. Agam Sharma, Advocate] IN RE : MALATESH STONE CRUSHER AND [8] I. A. NOS. 159124 & 159125 OF 2025 [Applications for Directions & Exemption from filing O.T. on behalf of 'Stone Crusher Owners Association' filed by Mr. Ajit Sharma, Advocate] IN RE : STONE CRUSHER OWNERS ASSOCIATION IN WRIT PETITION (CIVIL) NO. 202 OF 1995 (Under Article 32 of the Constitution of India) "ONLY" ARE LISTED IN W.P.(C) No. 202 OF 1995 "ONLY" ON 19.02.2026 AND THE NAMES OF "ONLY" THE FOLLOWING ADVOCATES MAY BE TREATED TO HAVE BEEN SHOWN AGAINST THESE I.As. MR. HARISH N. SALVE, SR. ADV. [A.C.], MR. A.D.N. RAO, SR. ADVOCATE [A.C.], MS. APARAJITA SINGH, SR. ADVOCATE [A.C.], MR.

SIDDHARTHA CHOWDHURY, ADVOCATE [A.C.] MR. K. PARAMESHWAR, SR. ADVOCATE [A.C.] MR. G.S. MAKKER, ADVOCATE MR. S.N. TERDAL, ADVOCATE DR. N. VISAKAMURTHY, ADVOCATE FOR S. NO. [ 1 ] MR. K. PARAMESHWAR, SR. ADVOCATE (A.C.), MR. K.V. VIJAYAKUMAR FOR S. NO. [ 2 ] MR. K. PARAMESHWAR, SR. ADVOCATE (A.C.), MR. SUDARSH MENON, MR. SUBHASISH MOHANTY (STATE OF ODISHA), MR. G.S. MAKKER (MOEF&CC), MS. SANJANA SADDY (FOR R-2/STATE OF ODISHA) FOR S. NO. [ 3 ] MR. K. PARAMESHWAR (A.C.), MS. SHALINI KAUL, MR. TARUN GUPTA (INTERVENOR) FOR S. NO. [ 3 (a) ] MR. K. PARAMESHWAR (A.C.), DR. SURENDER SINGH HOODA (FOR INTERVENOR NO. 1), MR. DINESH C. PANDEY (FOR INTEVENOR NO. 2), MR. KARAN SHARMA (STATE OF PUNJAB) FOR S.NO. [ 4 ] MR. K. PARAMESHWAR (A.C.), MR. ARUN K. SINHA, MR. ASHUTOSH KUMAR SHARMA (STATE OF UTTARAKHAND), MR. P.S. SUDHEER FOR S.NO. [ 5 ] MR. K. PARAMESHWAR (A.C.), MS. SUGANDHA ANAND (STATE OF HIMACHAL PRADESH), MR. AJIT SHARMA FOR S. NO. [ 5 (a) ] MR. K. PARAMESHWAR, SR. ADVOCATE (A.C.), MR. MUKESH KUMAR FOR S.NO. [ 6 ] MR. K. PARAMESHWAR (A.C.), MS. SHIBANI GHOSH, MR. SANCHIT GARGA (FOR STATE OF KARNATAKA), MR. D.L. CHIDANANDA (FOR STATE OF KARNATAKA) FOR S.NO. [ 7, 7 (a) to 7 (g) ] MR. K. PARAMESHWAR (A.C.), MR. AGAM SHARMA FOR S.NO. [ 8 ] MR. K. PARAMESHWAR (A.C.), MR. AJIT SHARMA

WITH

Diary No(s). 69327/2025 (PIL-W)

IA No. 3451/2026 - EXEMPTION FROM FILING O.T.

Date : 19-02-2026 These petitions were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE JOYMALYA BAGCHI  
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

Mr. K. Parameshwar, Sr. Adv. (A.C.)  
Ms. Kanti, Adv.  
Mr. M.V. Mukunda, Adv.  
Ms. Raji Gururaj, Adv.  
Mr. Shreenivas Patil, Adv.  
Mr. Prasad Hedge, Adv.  
Mr. Sai Kausal N., Adv.  
Mr. Adit Garg, Adv.

For Petitioner(s) :By Courts Motion, AOR

Ms. Bani Dikshit, Adv.  
Mr. Uddhav Khanna, Adv.  
Ms. Sanjivani Pattjoshi, Adv.  
Mr. Mukesh Kumar, AOR

Mr. T. Harish Kumar, AOR  
M/s. Mitter & Mitter Co., AOR  
M/s. Lawyer S Knit & Co, AOR  
Mr. Chanchal Kumar Ganguli, AOR

M/S. Plr Chambers And Co., AOR  
Mr. Syed Mehdi Imam, AOR

For Respondent(s) : Ms. Aishwarya Bhati, A.S.G.  
Mr. Gurmeet Singh Makker, AOR  
Ms. Ruchi Kohli, Adv.  
Ms. Suhashini Sen, Adv.  
Mr. Raghav Sharma, Adv.  
Mr. Gaurang Bhushan, Adv.  
Mr. Baij Nath Patel, Adv.  
Mr. Rohan Gupta, Adv.

Mr. Raj Kishor Choudhary, AOR  
Mr. Shakeel Ahmed, Adv.  
Mr. Vikram Patralekh, Adv.  
Ms. Shalini Tripathi, Adv.  
Mr. Himanshu Gupta Is, Adv.  
Mr. Shivam Yadav, Adv.  
Mr. Waseem Akhtar Khan, Adv.  
Ms. Pratibha Singh, Adv.

Mr. Shuvodeep Roy, AOR  
Mr. Deepayan Dutta, Adv.  
Mr. Saurabh Tripathi, Adv.

Mr. Gaichangpou Gangmei, AOR  
Mr. Sudhir Kulshreshtha, AOR

Mr. Rajesh Singh, AOR  
Mr. Hitesh Kumar Sharma, Adv.  
Mr. Amit Kumar Chawla, Adv.  
Mr. Akhileshwar Jha, Adv.  
Mr. Rajesh Singh Aor, Adv.  
Mr. Varun Varma, Adv.  
Ms. Shreya Jha, Adv.  
Ms. Niharika Dwivedi, Adv.  
Ms. Charanjeet Sidhu, Adv.  
Ms. Swati Vishan, Adv.  
Ms. Ritika Raj, Adv.  
Mr. Saurabh Kumar Solanki, Adv.  
Mr. Sandeep Singh Dingra, Adv.  
Mr. Narendra Pal Sharma, Adv.  
Mr. Shubham Rajhans, Adv.  
Mr. Ishank Ranjan, Adv.  
Mr. Desh Pal Singh, Adv.  
Mr. Manoj Kumar Rajput, Adv.  
Mr. Anupam Kumar, Adv.  
Mr. Jogender Kumar, Adv.  
Mr. Prince Raj, Adv.  
Mr. Dilip Kumar, Adv.  
Mr. Raghvendra Pratap Singh, Adv.  
Mr. Javed Raza, Adv.

Mr. Santosh Kumar Jha, Adv.  
Mr. Lalit Dixit, Adv.  
Mr. Supriya, Adv.  
Mr. Ankit Maan, Adv.  
Mr. Honey Sharma, Adv.  
Mr. Sandeep Kumar Sharma, Adv.

Ms. Hemantika WahI, AOR

Mr. Mohd. Irshad Hanif, AOR  
Ms. Rifat Ara Butt, Adv.

Mr. Punit Dutt Tyagi, AOR  
Mr. Rathin Das, AOR  
Mr. Ratan Kumar Choudhuri, AOR  
Mr. G. Prakash, AOR

Mr. Himanshu Shekhar, AOR  
Mr. Parth Shekhar, Adv.  
Mr. Shubham Singh, Adv.  
Mr. Youkteshwari Prasad, Adv.  
Ms. Ambali Vedasen, Adv.  
Mr. Mukesh Kumar Verma, Adv.  
Mr. Arvind Kumar Tomar, Adv.  
Mr. Mayur Raj, Adv.  
Mr. Nikhil Kumar, Adv.  
Mr. Manoj Kumar Barsiwal, Adv.  
Mr. Shivesh Raghuvanshi, Adv.  
Mr. Ashutosh Kumar Mishra, Adv.  
Mr. Kirtikar Sukul, Adv.

Ms. Sushma Suri, AOR  
Mr. Sudhir Kumar Gupta, AOR  
Mr. A. N. Arora, AOR  
Mr. Irshad Ahmad, AOR  
Mr. E. M. S. Anam, AOR

Mr. Shiv Vinayak Gupta, Adv.  
Mrs. Bina Gupta, AOR  
Ms. Anushka Rawal, Adv.  
Ms. Himani Singh, Adv.

Mr. P. V. Yogeswaran, AOR  
Mr. Jitendra Mohan Sharma, AOR  
Ms. Malini Poduval, AOR  
Ms. C. K. Sucharita, AOR  
Ms. Binu Tamta, AOR  
Mr. Shibashish Misra, AOR

Mr. Pankaj Kumar Singh, Adv.  
Mr. Pawan Kumar Shukla, Adv.  
Mr. Md. Aman Yousuf, Adv.

Mr. K. L. Janjani, AOR

Mr. Naresh K. Sharma, AOR  
Ms. A. Sumathi, AOR  
Mr. Jai Prakash Pandey, AOR  
Mrs. Anjani Aiyagari, AOR

Mr. T. Raja, Sr. Adv.  
Mr. K. V. Vijayakumar, AOR  
Mr. K. V. Sriwas Narayanan, Adv.  
Mr. K. V. Vibu Prasad, Adv.

Mrs. Rani Chhabra, AOR  
Ms. Divya Roy, AOR  
Mr. Tarun Johri, AOR  
Mr. Radha Shyam Jena, AOR  
Mr. Ajit Pudussery, AOR

Mr. Ashok Mathur, AOR  
Ms. Shardha Zutshi, Adv.

M/S. Parekh & Co., AOR  
M/S. K J John And Co, AOR  
Mr. V. Balachandran, AOR  
Mr. S. C. Birla, AOR  
Mr. P. R. Ramasesh, AOR  
Mr. T. Mahipal, AOR  
Mr. Umesh Bhagwat, AOR  
Mrs. M. Qamaruddin, AOR  
Mr. H. S. Parihar, AOR  
Ms. Baby Krishnan, AOR  
Ms. Bina Madhavan, AOR

Ms. Adviteeya, Adv.  
Mr. Rakesh K. Sharma, AOR

Mr. P. N. Gupta, AOR  
Mr. Sarad Kumar Singhania, AOR  
Mr. E. C. Agrawala, AOR  
Mr. Kuldip Singh, AOR  
Mr. Ranjan Mukherjee, AOR  
Ms. Pratibha Jain, AOR  
Mr. Rajat Joseph, AOR  
Mr. Gopal Prasad, AOR  
Ms. Jyoti Mendiratta, AOR  
Mr. S.. Udaya Kumar Sagar, AOR  
Ms. Madhu Moolchandani, AOR  
Ms. Sharmila Upadhyay, AOR  
Mr. Tejaswi Kumar Pradhan, AOR  
M/S. Arputham Aruna And Co, AOR  
Mrs. Nandini Gore, AOR  
Mr. Raj Kumar Mehta, AOR

M/S. M. V. Kini & Associates, AOR  
Mrs. B. Sunita Rao, AOR  
Mr. Rajeev Singh, AOR

Mrs. Kanchan Kaur Dhodi, AOR

Mr. Surya Kant, AOR  
Mr. E. C. Vidya Sagar, AOR  
Ms. Sujata Kurdukar, AOR  
Mrs. Manik Karanjawala, AOR  
Mr. Kamal Mohan Gupta, AOR  
Mr. Prashant Kumar, AOR

Mr. Dharmendra Kumar Sinha, AOR  
Mrs. Vandna Beri, Adv.

Mr. P. Parmeswaran, AOR  
Mr. Shiva Pujan Singh, AOR  
Ms. Charu Mathur, AOR

Mr. Bhavanishankar V.gadnis, Adv.  
Mrs. Santhanalakshmi, Adv.  
Mr. A. Venayagam Balan, AOR  
Mr. Vishwanath Gadnis, Adv.

Mr. Sudarsh Menon, AOR  
Mr. Ramesh Babu M. R., AOR  
Mr. Vikrant Singh Bais, AOR  
Mr. Lakshmi Raman Singh, AOR

Ms. K. V. Bharathi Upadhyaya, AOR  
Ms. Pritama, Adv.  
Dr. Sunita, Adv.  
Ms. Shaivani Gupta, Adv.  
Mr. Bipin Vinayak Chandan, Adv.  
Mr. Sufyan Hasan, Adv.  
Ms. Hema Malik, Adv.

Mr. Rajiv Mehta, AOR  
Mr. Ejaz Maqbool, AOR  
Mr. Rajesh, AOR  
M/S. Corporate Law Group, AOR  
Mr. Abhishek Chaudhary, AOR  
Mr. B V Deepak, AOR  
Mr. T. N. Singh, AOR

Mr. C. L. Sahu, AOR  
Mr. Rishabh Sahu, Adv.  
Mr. Rajendra Sahu, Adv.  
Ms. Hema Sahu, Adv.  
Mr. C. L. Sahu, Adv.  
Dr. Sunil Kumar Srivastava, Adv.

Ms. Sumita Hazarika, AOR  
Ms. Kalpana K Tripathy, Adv.  
Mr. Prakhar Gupta, Adv.

Ms. Abha R. Sharma, AOR  
Ms. Asha Gopalan Nair, AOR  
Mrs. Rekha Pandey, AOR  
Mr. Gopal Singh, AOR  
Mr. T. V. George, AOR  
Mr. Krishnanand Pandeya, AOR

Mr. Neeraj Shekhar, AOR  
Mr. Rajesh Maurya, Adv.  
Mrs. Kshama Sharma, Adv.  
Ms. Avi Sahai, Adv.  
Mr. Rajat Singh Chandel, Adv.  
Mr. Rajiv Kumar Aggrawal, Adv.

Mr. M. Yogesh Kanna, AOR

Ms. Sanjana Saddy, AOR

Mr. S. Hari Haran, Adv.  
Mr. Vikash Singh, AOR

Mr. Shubhranshu Padhi, AOR

Mr. Nishe Rajen Shonker, AOR  
Mrs. Anu K Joy, Adv.  
Mr. Alim Anvar, Adv.  
Mr. Santhosh K, Adv.  
Mrs. Devika A.l., Adv.

Mr. Nishit Agrawal, AOR  
Mr. Krishna Ballabh Thakur, AOR

Ms. Aruna Gupta, AOR  
Mr. Ramesh Allanki, Adv.  
Mr. Francis Joseph Clement, Adv.  
Mr. Ramchander Goud Vangala, Adv.  
Ms. Mamatha Ralla, Adv.  
Mr. Kadamuri Laxma Reddy, Adv.  
Mr. Aroah Kukala, Adv.  
Ms. Suryakala Mummana, Adv.

Mr. Samir Ali Khan, AOR  
Mr. Pranjal Sharma, Adv.  
Mr. Kashif Irshad Khan Faridi, Adv.  
Mr. Sachin Patil, AOR  
Mr. Nishant Awana, AOR

Mr. Salvador Santosh Rebello, AOR  
Mr. Jaskirat Pal Singh, Adv.  
Ms. Moulishree Pathak, Adv.  
Mr. Ujjawal Agrawal, Adv.  
Mr. Gyanendra Singh Yadav, Adv.

Mr. Vivek Sharma, AOR  
Dr. Vijay Kumar Sharma, Adv.

Mrs. Pragya Baghel, AOR

Ms. Deepanwita Priyanka, AOR  
Mr. Satyalipsu Ray, Adv.  
Mr. Shishir Kumar Jha, Adv.  
Ms. Priyal Sheth, Adv.

Mr. Raghvendra Kumar, AOR  
Mr. Sravan Kumar Karanam, AOR

Ms. K. Enatoli Sema, AOR  
Mr. Amit Kumar Singh, Adv.  
Ms. Chubalemla Chang, Adv.  
Mr. Prang Newmai, Adv.  
Ms. Yanmi Phazang,, Adv.

Mr. Shishir Deshpande, AOR  
Mr. Yusuf, AOR

Mr. Agam Sharma, AOR  
Mr. Prarit Sharma, Adv.  
Ms. Archi Aggarwal, Adv.

Mr. Rajiv Shankar Dvivedi, AOR  
Ms. Arti Dvivedi, Adv.  
Mr. Kumar Sameer, Adv.  
Mr. S.k. Sarkar, Adv.  
Ms. Sugandha Bhardwaj, Adv.  
Mr. Bhushan, Adv.  
Ms. Priya, Adv.  
Ms. Snigdha Singh, Adv.  
Ms. Priyanka Parmar, Adv.  
Ms. Sweta Singh, Adv.

Mr. Sunny Kadiyan, AOR  
Mr. Gopal Balwant Sathe, AOR

Mr. Sarvam Ritam Khare, AOR  
Mr. Kushagra Sharma, Adv.  
Mr. Akarsh Khare, Adv.

Mr. Shreekant Neelappa Terdal, AOR  
Ms. Sunieta Ojha, AOR

Mr. Dinesh Chandra Pandey, AOR  
Ms. Saumya Pandey, Adv.  
Mr. Dushyant Dahiya, Adv.

**Applicant-in-person**

Mr. Anant Mann, AOR

Mr. Lakshmeesh S. Kamath, AOR  
Mrs. Samriti Ahuja, Adv.  
Ms. Aditi Prakash, Adv.

Mr. Vikas Kumar, AOR

Mr. Fuzail Ahmad Ayyubi, AOR  
Mr. Mustafa Khaddam Hussain, Adv.  
Mr. Ibad Mushtaq, Adv.  
Ms. Akanksha Rai, Adv.  
Ms. Gurneet Kaur, Adv.  
Ms. Madiha Pagarkar, Adv.  
Mr. Hasan Raza Khan, Adv.

Mr. Kaushik Choudhury, AOR

Mr. Aravindh S., AOR  
Ms. Anika Bansal, Adv.

Mrs. Kirti Renu Mishra, AOR  
Mr. Atul Sharma, AOR

Mr. Anirudh Sanganeria, AOR  
Mr. Chinmay Deshpande, Adv.  
Mr. Saurabh Rajpal, AOR  
Mr. Himinder Lal, AOR  
Ms. Shruti Jose, AOR  
Mr. Durgesh Ramchandra Gupta, AOR  
Ms. Rangoli Seth, AOR  
Mr. Manish Raghav , AOR

Mr. Abhishek Atrey, AOR  
Dr. Abhishek Atrey, Adv.  
Ms. Ishita Bist, Adv.  
Ms. Ambika Atrey, Adv.  
Mr. Navneet Gupta, Adv.

Ms. Mrinal Gopal Elker, AOR  
Mr. Chinmoy Chaitanya, Adv.

Mr. Dhaval Mehrotra, AOR

Mr. Ravindra Kumar, Sr. Adv.

Mr. Binay Kumar Das, AOR  
Ms. Priyanka Das, Adv.  
Ms. Neha Das, Adv.  
Mr. Shivam Saksena, Adv.  
Mr. Vikas Bharti, Adv.

Ms. Lakshmi N. Kaimal, AOR  
Mr. Shrey Kapoor , AOR  
Ms. Anne Mathew, AOR  
Mr. Yash S. Vijay, AOR

Mr. Sarvan Kumar, Adv.  
Mr. Adarsh Kumar Tiwari, AOR  
Ms. Vartika Maurya, Adv.  
Mr. Yashpal, Adv.

M/s Trust Legal, AOR  
Mr. Ritwika Nanda, Adv.

M/S. Vkc Law Offices, AOR  
Mr. Naveen Kumar, AOR  
Mr. V. N. Raghupathy, AOR  
M/S. D.s.k. Legal, AOR

Mr. Mahendra Vyas, Adv.  
Ms. Shibani Ghosh, AOR

Mr. Chandra Bhushan Prasad, AOR

Mr. Shiv Mangal Sharma, A.A.G.  
Ms. Saurabh Rajpal, Adv.  
Ms. Arushi Rathore, Adv.  
Ms. Nidhi Jaswal, AOR

Mr Rahul Jain, AOR  
Mr. Sabarish Subramanian, AOR  
M/S. Karanjawala & Co., AOR  
M/S. Khaitan & Co., AOR  
Mr. Ashutosh Dubey, AOR  
M/S. Cyril Amarchand Mangaldas Aor, AOR  
Mr. Sandeep Kumar Jha, AOR  
Mr. Milind Kumar, AOR  
Mr. Mohit Paul, AOR  
Ms. Rashmi Nandakumar, AOR  
Ms. Manika Tripathy, AOR  
Ms. Pallavi Langar, AOR

Mr. Pankaj Sharma, Adv.  
Mr. Rajeev Kumar Dubey, AOR  
Mr. Ajay Kumar Mishra, Adv.  
Ms. Vidushi Pandey, Adv.  
Mr. Subham Bahuguna, Adv.

Mr. Himanshu Kumar, Adv.

Mr. Rajeev Maheshwaranand Roy, AOR  
Mr. Vaibhav Niti, AOR  
Ms. Anisha Upadhyay, AOR  
Ms. Adarsh Nain, AOR  
Mr. Guntur Pramod Kumar, AOR

Ms. Aishwarya Bhati, A.S.G.  
Ms. Ruchi Kohli, Adv.  
Mr. Gaurang Bhushan, Adv.  
Mr. Baijnath Patel, Adv.  
Mr. Siddharth Dharmadhikari, Adv.  
Mr. Amrish Kumar, AOR  
Ms. Shivika Mehra, Adv.  
Ms. Seema Bengani, Adv.  
Mr. Arvind Kumar Sharma-aor, Adv.

Ms. Purnima Krishna, AOR

Mrs. Aishwarya Bhati Ld, A.S.G.  
Mrs. Ruchi Kohli, Sr. Adv.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Jagdish Chandra Solanki, Adv.  
Mr. Gaurang Bhushan, Adv.  
Ms. Suhashini Sen, Adv.  
Mr. Raghav Sharma, Adv.

Ms. Pallvi Hooda, Adv.  
Mr. K. S. Rupal, Adv.  
Dr. Surender Singh Hooda, AOR

Ms. Ankita Sharma, AOR  
Mr. Arjun D. Singh, Adv.  
Ms. Ishika Neogi, Adv.  
Mr. Divya Tripathi, Adv.

Ms. Supreeta Sharanagouda, AOR  
Mr. Sharanagouda Patil, Adv.  
Mrs. Supreeta Sharanagouda (aor), Adv.

Ms. Ranu Purohit , AOR  
Ms. Dharitry Phookan, AOR

Mr. Gautam Das, AOR  
Mr. Abanikanta Sahu, Adv.  
Mr. Kumar Pal, Adv.  
Mr. J.d.sharma, Adv.  
Ms. Khushi Chopra, Adv.  
Mr. Lalit Belwal, Adv.  
Mr. Virendra Mohan, Adv.  
Ms. Smita Samantaray, Adv.

Mr. R.k.padhi, Adv.  
Mr. Rohit Oberoi, Adv.

Ms. Seita Vaidyalingam, AOR

Mr. Kumar Anurag Singh, Adv.  
Mr. Anando Mukherjee, AOR  
Mr. Shwetank Singh, Adv.  
Mr. Utkarsh Anand, Adv.

Ms. Anzu. K. Varkey, AOR

Ms. Astha Sharma, AOR  
Mr. T. R. B. Sivakumar, AOR  
Mr. Sujit Kumar Mishra , AOR  
Mr. Sunil Kumar Verma, AOR  
Mr. Prakash Kumar Singh, AOR  
Ms. Tanya Srivastava, AOR  
Mr. Aniteja Sharma, AOR  
Ms. Srishti Agnihotri, AOR  
Mr. Nishanth Patil, AOR  
M/S. Venkat Palwai Law Associates, AOR  
Mr. Ajay Marwah, AOR  
Mr. Ravindra S. Garia, AOR

Mr. Vivek Jain, A.A.G.  
Mr. Karan Sharma, AOR

Mr. Vaibhav Srivastava, A.A.G.  
Ms. Sugandha Anand, AOR  
Mr. Ashish Joshi, Adv.

Mr. Aldanish Rein, AOR

Mr. Chanchal Kumar Ganguli, Adv.  
Mr. Kunal Mimani, AOR  
Mr. Parag Chaturvedi, Adv.  
Mr. Debmalya Ganguli, Adv.

Mr. Shantanu Kumar, AOR

Mr. Manan Verma, AOR

Mr. Nishant Ramakantrao Katneshwarkar, AOR  
Mr. Vijay Singh Mehra, Adv.  
Mr. Shrirang Katneshwarkar, Adv.

Ms. Vanshaja Shukla, AOR  
Mr. Chirag M. Shroff, AOR  
Ms. Mayuri Raghuvanshi, AOR  
Mr. Vivek Jain, AOR

Mr. Abhishek Saket, Adv.  
Mr. Sudeep Kumar, AOR  
Ms. Manisha, Adv.  
Ms. Rupali, Adv.

Ms. Rani Mishra, AOR

Mr. Avijit Mani Tripathi, AOR  
Mr. Upendra Mishra, Adv.  
Mr. T.k. Nayak, Adv.

Mr. Deeptakirti Verma, AOR  
Ms. Usha Nandini V., AOR

Mr. Avneesh Arputham, AOR  
Mr. Ankit Sharma, Adv.  
Mr. Nimish Gupta, Adv.

Ms. Sanjana Saddy , AOR  
Mr. Kamendra Mishra, AOR  
Mr. Somesh Chandra Jha, AOR  
Ms. Ruchira Goel, AOR

Mr. Siddharth Dharmadhikari, Adv.  
Mr. Aaditya Aniruddha Pande, AOR  
Mr. Shrirang B. Varma, Adv.  
Mr. Bharat Bagla, Adv.  
Mr. Sourav Singh, Adv.  
Mr. Aditya Krishna, Adv.  
Mr. Adarsh Dubey, Adv.  
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Parth Awasthi, Adv.  
Mr. Pashupathi Nath Razdan, AOR

Mr. Tarun Gupta, AOR  
Mr. Hirday Virdi, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR  
Mr. Karun Sharma, Adv.  
Ms. Anupama Ngangom, Adv.  
Ms. Rajkumari Divyasana, Adv.

Mr. Venkata Raghuvamsy D. , AOR  
Ms. Swathi H. Prasad, AOR

Mr. Adeel Ahmed, AOR  
Mr. Abul Kibriya, Adv.  
Mr. Aamir Hussain, Adv.  
Ms. Shreemoyee Bhattacharjee, Adv.  
Ms. Taqdees Fatima, Adv.  
Ms. Farha Naaz, Adv.

Mr. Jahngir Iqbal, Adv.  
Mr. Mohd Ghouse Muddin Khan, Adv.

Mr. Ekansh Mishra, AOR  
Mr. P. S. Sudheer, AOR  
Mr. Sunny Choudhary, AOR  
Mr. Siddhartha Jha, AOR

Mr. Sujeet Kumar, Adv.  
Mr. Naved Anwar, Adv.  
Mr. Gurrick Jassar, Adv.  
Mr. Jazib Siddiqui, Adv.  
M/s V. Maheshwari & Co., AOR

Mr. Mayank Aggarwal, AOR  
Mr. Pradeep Kumar Aggarwal, Adv.  
Mr. Vineet Yadav, Adv.  
Mr. Amir Yadav, Adv.

Mr. Sanjeev Kumar, AOR

Mr. Sameer Abhyankar, AOR  
Mr. Krishna Rastogi, Adv.  
Mr. Aryan Srivastava, Adv.

Ms. Ranjeeta Rohatgi, AOR  
Mr. Shubham Upadhyay, AOR  
Mr. Vivek Gupta, AOR  
Dr. Arvind S. Avhad, AOR  
Mr. Naveen Kumar, AOR  
Mr. P. K. Manohar, AOR  
Mr. Vinod Sharma, AOR  
Ms. Surbhi Mehta, AOR  
Mr. Rajeev Singh, AOR

Ms. Parul Shukla, AOR  
Mr. Saday Mondol, Adv.  
Ms. Shubhangi Pandey, Adv.

Mr. Shovan Mishra, AOR

Mr. Jatinder Kumar Sethi, D.A.G.  
Mr. Ashutosh Kumar Sharma, AOR  
Ms. Saakshi Singh Rawat, Adv.

Ms. Suman Kukrety, AOR

Mrs. Aishwarya Bhati, A.S.G.  
Ms. Ruchi Kohli, Adv.  
Ms. Suhashini Sen, Adv.  
Mr. Raghav Sharma, Adv.  
Mr. Raman Yadav, Adv.

Ms. Sunanda Shukla, Adv.  
Ms. Disha Thakkar, Adv.  
Mr. Yogesh Vats, Adv.  
Dr. N. Visakamurthy, AOR

Mrs. Sumita Ray, AOR  
Ms. Disha Ray, Adv.  
Ms. Vanshika Singh, Adv.  
Mr. Anurag Kumar, Adv.

Mr. B. K. Pal, AOR  
Mr. James P. Thomas, AOR  
Mr. S. Gowthaman, AOR  
Mr. A. Karthik, AOR  
Mr. Rajiv Kumar Choudhry , AOR

Mr. Anurag Tandon, AOR

Mr. Abhishek Pandey, Adv.  
Mr. Prashant Kumar Umrao, AOR

Mr. Arun K. Sinha, AOR

Ms. Sakshi Kakkar, AOR  
Mr. Shakti Singh, Adv.

Mr. Aman Panwar, A.A.G.  
Mr. Sanchit Garga, AOR  
Mr. Kunal Rana, Adv.  
Mr. Shashwat Jaiswal, Adv.  
Mr. Abhinav Kumar, Adv.  
Mr. Manav Kaushik, Adv.

Ms. Tanu Priya Gupta, AOR

Ms. Shalini Kaul, AOR  
Mr. Sunil Kumar Sharma, AOR

Ms. Swati Ghildiyal, AOR  
Ms. Neha Singh, Adv.

Mr. Siddharth Sharma, AOR

Mr. Raj Bahadur Yadav, AOR  
Mrs. Aishwarya Bhati, A.S.G.  
Ms. Ruchi Kohli, Sr. Adv.  
Ms. Suhasini Sen, Adv.  
Mr. Raghav Sharma, Adv.  
Mr. Gaurang Bhushan, Adv.  
Mr. Baijnath Patel, Adv.  
Mr. Sudarshan Lamba, Aor, Adv.

Mr. Tushar Mehta, Solicitor General  
Mr. Lokesh Sinhal, Sr. A.A.G.  
Ms. Dr. Monika Gusain, Sr. Adv.  
Mr. B.k. Satija, A.A.G.  
Ms. Karishma Malani, A.A.G.  
Mr. Akshay Amritanshu, AOR  
Mr. Madhav Sinhal, Adv.  
Mr. Rahul Khurana, Adv.  
Mr. Arjun Yaduvanshi, Adv.  
Mr. Nikunj Gupta, Adv.  
Mr. Sarthak Srivastava, Adv.  
Mr. Mayur Goyal, Adv.  
Ms. Seema Sindhu, Adv.  
Mr. Sarthak Arya, Adv.  
Mr. Abhishek Chand, Adv.  
Mr. Abhay Nair, Adv.  
Mr. Deepak Vashisht, Adv.

Mr. Omanakuttan K. K., AOR

Mr. Ajit Sharma, AOR  
Mr. Kanchan Kumar, Adv.  
Mr. Lareb Habib Ansari, Adv.  
Mr. Anant Ram Mishra, Adv.  
Mr. Yuvrajsinh C Solanki, Adv.

Mr. Avijit Roy, AOR  
Mr. Pawanshree Agrawal, AOR

M/S R And R Law Associates, AOR  
Mr. Pradeep Kumar Rai, Sr. Adv.  
Ms. Farhat Naim, Adv.  
Mr. Vinay Kumar Rai, Adv.  
Mrs. Rajshree Rai, Adv.  
Ms. Modoyia Lkayina, Adv.  
Mr. Paras Chauhan, Adv.  
Mr. Parimal Rai, Adv.  
Mr. Virendra Singh, Adv.  
Mr. Samyak Mordia, Adv.  
Mr. Shreyansh Singh, Adv.  
Mr. Ranjeet Kumar, Adv.  
Mr. Vaibhav Agarwal, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

[1] IN RE: SHREE RAM TEWARI

I.A. Nos.36663/2026 & 36731/2026

1. We see no ground to entertain these applications. The matter

regarding continuation or re-constitution of the Central Empowered Committee (CEC) shall be taken up separately on the administrative side.

2. The applications are, accordingly, dismissed.

[2] IN RE: CHANDAKA ECO-SENSITIVE ZONE, ODISHA & IN RE: KANAK FOUNDATION

[3] IN RE: SUKHNA LAKE; IN RE: SUMITRA NEGI & ORS.; IN RE: LIEUTENANT GENERAL SARVJIT SINGH CHAHAL (RETD.) & ORS. & IN RE: ANUJ KAUSHAL & ANR.

[4] IN RE: UDIT NARAYAN SONAKIYA & ANR.

[6] IN RE: K.B. BELLIAPPA & ORS.

[7] IN RE: M/S. SHIVA GANGA STONE CRUSHING INDUSTRIES; IN RE: M/S. JANDIPEER ENTERPRISES HIREWADATTI; IN RE: SRI ADISHAKTI STONE CRUSHER; IN RE: M/S. SRI VENKATESHWAR INDUSTRIES; IN RE: SHRI GAGANDEEP STONE CRUSHER INDUSTRIES; IN RE: M/S. SHRI DEVI STONE CRUSHER INDUSTRIES; IN RE: M/S. S.R. BALLARY & CO. & IN RE: MALATESH STONE CRUSHER

[8] IN RE: STONE CRUSHER OWNERS ASSOCIATION

3. List all the above issues on 16.03.2026 at 2 p.m.

[5] IN RE: THE STATE OF HIMACHAL PRADESH & IN RE: MINING WITHIN 10 KMS WETLAND

I.A. Nos.88067/2025, 120608/2025, 110660/2025, 110655/2025 and 232603/2025

4. For an effective resolution of the controversy in this case, we are satisfied that the States of Himachal Pradesh and Uttarakhand are required to be heard, notwithstanding the purported earlier adjudication of certain issues by this Court.

5. Let notice be issued to both the States through their respective Chief Secretaries.

6. Both the States are permitted to place on record their

viewpoint by way of affidavits within three weeks.

7. Post these applications on 16.03.2026 at 2 p.m.

[5(A)] CONTEMPT PETITION (C) DIARY NO.69327/2025 (ABDUL KADIR V. SANJAY GUPTA & ORS.)

8. Learned counsel for the petitioner seeks and is permitted to withdraw this petition with liberty to assist the Court as an intervenor in I.A. No.88067/2025.

9. The petition is, accordingly, dismissed as withdrawn with liberty aforesaid.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR